COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixteenth Lok Sabha)

FORTIETH REPORT

(Presented on 7.3.2018)

I, the Chairperson of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fortieth Report.

- 2. The Committee met on 5 March, 2018 for-
 - I. Examination of two Constitution (Amendment) Bills under rule 294(1)(a) of the Rules of Procedure.
 - II. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Examination of the Constitution (Amendment) Bills

- 3. The Committee examined the following two Constitution (Amendment) Bills:-
 - (1) The Constitution (Amendment) Bill, 2018 (Amendment of the Eighth Schedule) by Shri Faggan Singh Kulaste, M.P.

The Bill seeks to include 'Gondi' language in the Eighth Schedule to the Constitution.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

(2) The Constitution (Amendment) Bill, 2018 (Amendment of article 75, etc.) by Shri Rajendra Agrawal, M.P.

The Bill seeks to amend the Constitution with a view to provide that at least onethird of the total number of Ministers in the Union and the State Council of Ministers shall be women.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

Classification and allocation of time to Bills

- 4. The Committee considered classification and allocation of time in respect of ninety-eight Bills as shown in the Appendices.
- 5. After considering all aspects of the Bills, the Committee recommend that ninty-seven Bills shown in Appendix-I be placed in category `A'. The Committee further recommend that the remaining one Bill shown in Appendix-II be placed in category `B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

Recommendations

- 6. The Committee recommend that
 - (i) Sarvashri Faggan Singh Kulaste and Rajendra Agrawal, M.Ps. may be permitted to move for leave to introduce their Constitution (Amendment) Bills specified in paragraph 3 above; and
 - (ii) the classification and allocation of time to ninety-eight Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

5 March, 2018

14 Phalguna, 1939 (Saka)

DR. M. THAMBI DURAI Chairperson, Committee on Private Members'

Bills and Resolutions.

APPENDIX-I

(See para 5 of the Report) (List of Bills placed in category `A' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Categ	-	Time recommended
1	2		3	4	5
1.	The Payment of Subsistence Allowance to Farmers and Agricultural Labourers Bill, 2016 by Dr. Bhola Singh, M.P.		176 of 2016	A	2 hours
2.	The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill 2016 by Dr. Bhola Singh, M.P.		199 of 2016	A	2 hours
3.	The Indian Penal Code (Amendment) Bill, 2017 (Substitution of new sections for section 272 and 273) by Shri Maheish Girri, M.P.		105 of 2017	A	2 hours
4.	The Constitution (Amendment) Bill, 2017 (Amendment of article 39) by Shrimati Meenakashi Lekhi, M.P.		189 of 2017	A	2 hours
5.	The Constitution (Amendment) Bill, 2017 (Amendment of article 102) by Shrimati Meenakashi Lekhi, M.P.	1	196 of 2017	A	2 hours
6.	The Constitution (Amendment) Bill, 2017 (Amendment of article 366) by Shrimati Meenakashi Lekhi, M.P.		191 of 2017	A	2 hours
7.	The Constitution (Amendment) Bill, 2017 (Amendment of article 22) by Shrimati Darshana Vikram Jardosh, M.P.		37 of 2017	A	2 hours
8.	The Constitution (Amendment) Bill, 2017 (Amendment of article 323B) by Shrimati Darshana Vikram Jardosh, M.P.		38 of 2017	A	2 hours

1	2	3	4	5
9.	The Constitution (Amendment) Bill, 2017 (Amendment of article 51A) by Shrimati Darshana Vikram Jardosh, M.P.	32 of 2017	A	2 hours
10.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2017 (Amendment of section 46, etc.) by Shri Jayadev Galla, M.P.	201 of 2017	A	2 hours
11.	The Special Financial Assistance to the State of Rajasthan Bill, 2017 by Dr. Manoj Rajoria, M.P.	34 of 2017	A	2 hours
12.	The Constitution (Amendment) Bill, 2017 (Insertion of new article 21B) by Dr. Manoj Rajoria, M.P.	35 of 2017	A	2 hours
13.	The Armed Forces (One Rank One Pension) Bill, 2017 by Shri Deepender Singh Hooda, M.P.	73 of 2017	A	2 hours
14.	The Academy of Scientific and Innovative Research (Amendment) Bill, 2017 (Amendment of section 4) by Shri Raghav Lakhanpal, M.P.	65 of 2017	A	2 hours
15.	The Water Conservation Authority of India Bill, 2017 by Dr. Manoj Rajoria, M.P.	118 of 2017	A	2 hours
16.	The High Courts (Use of Official Languages) Bill, 2017 by Dr. Manoj Rajoria, M.P.	129 of 2017	A	2 hours
17.	The Prevention of Extravagance and Unlimited Expenditure on Marriages Bill, 2017 by Shri Gopal Chinayya Shetty, M.P.	78 of 2017	A	2 hours
18.	The Constitution (Amendment) Bill, 2017 (Amendment of article 324) by Shri Jagdambika Pal, M.P.	244 of 2017	A	2 hours
19.	The Code of Criminal Procedure (Amendment) Bill, 2017 (Amendment of section 125) by Shri Jagdambika Pal, M.P.	231 of 2017	A	2 hours

1	2	3	4	5
20.	The Indian Penal Code (Amendment) Bill, 2017 (Substitution of new section for section 497) by Shri Jagdambika Pal, M.P.	272 of 2017	A	2 hours
21.	The Electricity (Priority Supply to Metropolitan Areas) Bill, 2017 by Shri Gopal Chinayya Shetty, M.P.	88 of 2017	A	2 hours
22.	The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2017 (Amendment of section 2, etc.) by Shrimati Darshana Vikram Jardosh, M.P.	83 of 2017	A	2 hours
23.	The Autism Spectrum Disorders (Recognition and Treatment) Bill, 2017 by Shrimati Supriya Sule, M.P.	130 of 2017	A	2 hours
24.	The Families of Farmers (Financial Assistance and Rehabilitation) Bill, 2017 by Shrimati Supriya Sule, M.P.	136 of 2017	A	2 hours
25.	The Universal Health Coverage (Medical and Financial Assistance) Bill, 2017 by Shrimati Supriya Sule, M.P.	140 of 2017	A	2 hours
26.	The Breast Cancer (Awareness and Free Treatment) Bill, 2017 by Shrimati Supriya Sule, M.P.	275 of 2017	A	2 hours
27.	The Constitution (Amendment) Bill, 2017 (Amendment of article 32, etc.) by Ms. Sushmita Dev, M.P.	257 of 2017	A	2 hours
28.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2017 (Insertion of new Chapters IIA and IIB) by Ms. Sushmita Dev, M.P.	254 of 2017	A	2 hours
29.	The Compulsory Establishment of Government Women College Bill, 2017 by Shri Ajay Misra 'Teni', M.P.	243 of 2017	A	2 hours

1	2	3	4	5
30.	The Computer Training Centres (Regulation) Bill, 2017 by Shri Vishnu Dayal Ram, M.P.	119 of 2017	A	2 hours
31.	The Persons Living Below Poverty Line (Reservation of Vacancies in Posts and Services) Bill, 2017 by Shri Vishnu Dayal Ram, M.P.	138 of 2017	A	2 hours
32.	The Arsenic Contamination (Prevention) Bill, 2017 by Shri Nishikant Dubey, M.P.	143 of 2017	A	2 hours
33.	The Voluntary Organisation (Regulation) Bill, 2017 by Shri Nishikant Dubey, M.P.	131 of 2017	A	2 hours
34.	The Constitution (Amendment) Bill, 2017 (Amendment of article 83, etc.) by Shri Nishikant Dubey, M.P.	128 of 2017	A	2 hours
35.	The Youth (Eradication of Unemployment and Miscellaneous Provisions) Bill, 2017 by Shri Nishikant Dubey, M.P.	124 of 2017	A	2 hours
36.	The Prevention of Damage to Public Property (Amendment) Bill, 2017 (Amendment of section 2) by Shri Mullappally Ramachandran, M.P.	135 of 2017	A	2 hours
37.	The Right to Protection of Crop Produce Bill, 2017 by Shri Shrirang Appa Barne, M.P.	152 of 2017	A	2 hours
38.	The Compulsory Military Training in Schools and Colleges Bill, 2017 by Shri Shrirang Appa Barne, M.P.	145 of 2017	A	2 hours
39.	The Sports Persons (Welfare) Bill, 2017 by Shri Shrirang Appa Barne, M.P.	115 of 2017	A	2 hours
40.	The Compulsory Voting Bill, 2017 by Shri Shrirang Appa Barne, M.P.	116 of 2017	A	2 hours
41.	The Cotton Growers (Remunerative Price and Welfare) Bill, 2017 by Shri A.T. Nana Patil, M.P.	122 of 2017	A	2 hours

1	2	3	4	5
42.	The Banana Growers (Remunerative Price and Welfare) Bill, 2017 by Shri A.T. Nana Patil, M.P.	134 of 2017	A	2 hours
43.	The Special Financial Assistance to the State of Maharashtra Bill, 2017 by Shri Rajeev Satav, M.P.	126 of 2017	A	2 hours
44.	The Constitution (Amendment) Bill, 2017 (Amendment of article 172, etc.) by Shri Rajiv Pratap Rudy, M.P.	245 of 2017	A	2 hours
45.	The Constitution (Amendment) Bill, 2017 (Insertion of new article 47A, etc.) by Shri Rajiv Pratap Rudy, M.P.	238 of 2017	A	2 hours
46.	The Constitution (Amendment) Bill, 2017 (Substitution of new article for article 48A, etc.) by Shri Rajiv Pratap Rudy, M.P.	246 of 2017	A	2 hours
47.	The Compulsory Employment and Welfare Measures for Disadvantaged Persons Bill, 2017 by Shri Kunwar Pushpendra Singh Chandel, M.P.	151 of 2017	A	2 hours
48.	The Forest (Conservation) Amendment Bill, 2017 (Insertion of new sections 3C and 3D) by Shri Sukhbir Singh Jaunapuria, M.P.	139 of 2017	A	2 hours
49.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2017 (Amendment of Schedule II) by Shri Sukhbir Singh Jaunapuria, M.P.	123 of 2017	A	2 hours
50.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2017 (Amendment of section 22, etc.) by Shri Balka Suman, M.P.	153 of 2017	A	2 hours
51.	The Constitution (Amendment) Bill, 2017 (Insertion of new article 28A) by Shri Om Birla, M.P.	137 of 2017	A	2 hours

1	2	3	4	5
52.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2017 (Amendment of the Schedule) by Shri Bidyut Baran Mahato, M.P.	132 of 2017	A	2 hours
53.	The Constitution (Amendment) Bill, 2017 (Amendment of article 84) by Shri Om Birla, M.P.	121 of 2017	A	2 hours
54.	The Children with Specific Learning Disabilities (Identification and Support in Education) Bill, 2017 by Shri Om Prakash Yadav, M.P.	142 of 2017	A	2 hours
55.	The Compulsory Health Insurance for Senior Citizens, Mentally Retarded Children and Persons with Disabilities Bill, 2017 by Shri Om Prakash Yadav, M.P.	133 of 2017	A	2 hours
56.	The Right to Adequate Housing Bill, 2017 by Shri Om Prakash yadav, M.P.	144 of 2017	A	2 hours
57.	The All India Services (Amendment) Bill, 2017 (Insertion of new section 3A) by Shri Rajeev Satav, M.P.	141 of 2017	A	2 hours
58.	The Prevention of Corruption (Amendment) Bill, 2017 (Amendment of sections 17 and 19) by Shri Sunil Kumar Singh, M.P.	182 of 2017	A	2 hours
59.	The Agricultural Produce (Remunerative Support Prices and Miscellaneous Provisions) Bill, 2017 by Shri Sunil Kumar Singh, M.P.	183 of 2017	A	2 hours
60.	The Employees State Insurance (Amendment) Bill, 2017 (Amendment of section 1, etc.) by Shri N.K. Premachandran, M.P.	184 of 2017	A	2 hours
61.	The Code of Criminal Procedure (Amendment) Bill, 2017 (Amendment of section 154) by Shri Dushyant Chautala, M.P.	176 of 2017	A	2 hours

1	2	3	4	5
62.	The Cashew Development Board Bill, 2017 by Shri Sunil Kumar Singh, M.P.	179 of 2017	A	2 hours
63.	The Protection of Plant Varieties and Farmers' Rights (Amendment) Bill, 2017 (Amendment of section 39) by Shri Dushyant Chautala, M.P.	168 of 2017	A	2 hours
64.	The Human Trafficking (Prevention) Bill, 2017 by Shri Rahul Shewale, M.P.	186 of 2017	A	2 hours
65.	The Special Financial Assistance to Mumbai Bill, 2017 by Shri Rahul Shewale, M.P.	190 of 2017	A	2 hours
66.	The Establishment of Schools upto Senior Secondary Level Bill, 2017 by Shri Sunil Kumar Singh, M.P.	181 of 2017	A	2 hours
67.	The Financial Assistance for Girl Child Born to Parents Living Below Poverty Line Bill, 2017 by Shri Ramesh Chander Kaushik, M.P.	207 of 2017	A	2 hours
68.	The Special Educational Facilities (For Children of Parents Living Below Poverty Line) Bill, 2017 by Dr. Udit Raj, M.P.	195 of 2017	A	2 hours
69.	The Uniform Insurance for Affected Pilgrims Bill, 2017 by Shri Maheish Girri, M.P.	198 of 2017	A	2 hours
70.	The Protection of Women from Unnecessary Caesarean Section Deliveries Bill, 2017 by Shri Maheish Girri, M.P.	199 of 2017	A	2 hours
71.	The Representation of the People (Amendment) Bill, 2017 (<u>Insertion of new section 16A</u>) by Shri Gopal Chinayya Shetty, M.P.	188 of 2017	A	2 hours
72.	The Constitution (Amendment) Bill, 2017 (Amendment of article 10) by Shri Gopal Chinayya Shetty, M.P.	170 of 2017	A	2 hours

1	2	3	4	5
73.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2017 (Amendment of section 31) by Shri N.K. Premachandran, M.P.	226 of 2017	A	2 hours
74.	The Drugs and Cosmetics (Amendment) Bill, 2017 (Amendment of section 3, etc.) by Shri N.K. Premachandran, M.P.	228 of 2017	A	2 hours
75.	The Indian Medical Council (Amendment) Bill, 2017 (Insertion of new section 10E, etc.) by Shri N.K. Premachandran, M.P.	227 of 2017	A	2 hours
76.	The Agricultural Produce (Remunerative Support Prices and Miscellaneous Provisions) Bill, 2017 by Shri Sukhbir Singh Jaunapuria, M.P.	263 of 2017	A	2 hours
77.	The E-Commerce (Regulation) Bill, 2017 by Shri Shivaji Adhalrao Patil, M.P.	252 of 2017	A	2 hours
78.	The Agricultural and Other Unorganised Workers (Protection and Welfare) Bill, 2017 by Shri Shivaji Adhalrao Patil, M.P.	273 of 2017	A	2 hours
79.	The Victims of Terrorism (Compensation and Miscellaneous Provisions) Bill, 2017 by Shri Shivaji Adhalrao Patil, M.P.	256 of 2017	A	2 hours
80.	The Management of Religious Institutions and Places of Worship Bill, 2017 by Shri Shivaji Adhalrao Patil, M.P.	271 of 2017	A	2 hours
81.	The Employment Bill, 2017 by Dr. Shrikant E. Shinde, M.P.	259 of 2017	A	2 hours
82.	The Violent and Indecent Online Games (Prohibition on Distribution, Sale and Advertisement) Bill, 2017 by Dr. Shrikant E. Shinde, M.P.	253 of 2017	A	2 hours
83.	The Illegal Immigrants (Identification and Deportation) Bill, 2017 by Dr. Shrikant E. Shinde, M.P.	258 of 2017	A	2 hours

1	2	3	4	5
84.	The Payment of Agricultural Inputs Grants Bill, 2017 by Shri Vinod Kumar Boianapalli, M.P.	277 of 2017	A	2 hours
85.	The Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Amendment Bill, 2017 (<u>Insertion of new section 33A, etc.</u>) by Shri Kunwar Pushpendra Singh Chandel, M.P.	274 of 2017	A	2 hours
86.	The Stray Cows (Protection and Control) Board Bill, 2017 by Shri Kunwar Pushpendra Singh Chandel, M.P.	255 of 2017	A	2 hours
87.	The Bundelkhand Regiment Bill, 2017 by Shri Kunwar Pushpendra Singh Chandel, M.P.	235 of 2017	A	2 hours
88.	The Compulsory Sports Education and Basic Infrastructure Development in Schools Bill, 2017 by Shri Dhananjay B. Mahadik, M.P.	242 of 2017	A	2 hours
89.	The Railways (Amendment) Bill, 2017 (Amendment of section 3) by Shri Rammohan Naidu Kinjarapu, M.P.	232 of 2017	A	2 hours
90.	The Protection of Human Rights (Amendment) Bill, 2017 (Amendment of section 2, etc.) by Dr. Udit Raj, M.P.	218 of 2017	A	2 hours
91.	The Removal of Homelessness Bill, 2017 by Dr. Udit Raj, M.P.	219 of 2017	Α	2 hours
92.	The Constitution (Amendment) Bill, 2017 (Amendment of the Seventh Schedule) by Shri Bhairon Prasad Mishra, M.P.	214 of 2017	A	2 hours
93.	The Gazetted Officers of the Central Government (Compulsory National Disaster Response Training) Bill, 2017 by Shri Bhairon Prasad Mishra, M.P.	220 of 2017	A	2 hours

1	2	3	4	5
94.	The Bio-Degradable Packaging Materials (Compulsory Use in Packing Commodities) Bill, 2017 by Shri Parvesh Sahib Singh, M.P.	236 of 2017	A	2 hours
95.	The Reorganization of Time Zones Bill, 2017 by Shri Gaurav Gogoi, M.P.	262 of 2017	A	2 hours
96.	The Constitution (Amendment) Bill, 2017 (Insertion of new article 24A) by Shri Raghav Lakhanpal, M.P.	215 of 2017	A	2 hours
97.	The Protection of Children from Sexual Offences (Amendment) Bill, 2017 (<u>Amendment of section 2</u> , etc.) by Shri Gaurav Gogoi, M.P.	267 of 2017	A	2 hours

APPENDIX-II

(See para 5 of the Report) (List of Bills placed in category `B' and allocation of time)

Title of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
The Indian Veterinary Council (Amendment) Bill, 2017 (Amendment of sections 2 and 15) by Shrimati Meenakashi Lekhi, M.P.	187 of 2017	В	2 hours